

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. KAPIL MEHTA

IA 55005/2018, 55006/2018, in Petition(s) for Special Leave to Appeal (Crl.) No(s). 4539-4542/2018

SIYARAM YADAV

Petitioner(s)

VERSUS

SHIV SHANKAR & ANR.

Respondent(s)

Date : 13-09-2018 These matters were called on for hearing today.

For Petitioner(s)

Mr. Praveen Swarup, AOR

For Respondent(s)

Ms. Vanshaja Shukla, AOR

Ms. Manisha Pandey, Adv.

Mr. Rauf Rahim, AOR

Mr. Balraj Dewan, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(Crl.) No.4539-4542/2018

Four weeks' time is granted to respondent No.1 in SLP(Crl.) No.4539-4541/2018 and respondent Nos.1 and 2 in SLP(Crl.) No.4542/2018 for filing counter affidavit.

Service is complete on respondent No.2 (common in SLP(Crl.) No.4539-4541/2018 and respondent No.3 in SLP(Crl.) No.4542/2018 but none has entered appearance.

Service is complete in all the matters.

The Id. Advocate-on-record, Ms. Vanshaja Shukla, appearing on behalf of the respondent - Rameshwar Kumar seeks four weeks' time to file counter affidavit. Time is granted, as prayed for.

Being criminal matters, Registry to process the same for listing before the Hon'ble Court, as per rules, after completion of period of four weeks.

KAPIL MEHTA
Registrar
13.9.2018

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